IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Appeal No. 4 of 2015

Central Coalfields Limited … Appellant

Versus

CISC-SRSC Joint Venture … Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Gulam Mustafa, Adv.
For the Respondent : Mr. Prashant Vidyarthi, Adv.

07 / **25.06.2020** Heard the parties through Video Conferencing.

With the consent of parties, list this appeal on 2nd July, 2020 as the last chance as the first case under the heading 'for hearing'.

(**ANIL KUMAR CHOUDHARY, J.)**

Smita/-